## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

## LOK SABHA UNSTARRED QUESTION NO. 1061 TO BE ANSWERED ON 02.12.2024

## **Sports Infrastructure Development in UP**

1061. SHRI PRAVEEN PATEL: MS IQRA CHOUDHARY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps taken by the Government for the development of sports infrastructure in the State of Uttar Pradesh;
- (b) the details of sports infrastructure projects sanctioned along with the status of the projects of Uttar Pradesh;
- (c) the quantum of funds released to the State of Uttar Pradesh for the development and maintenance of sports infrastructure since 2019, yearwise;
- (d) whether any proposal is pending with the Government to construct synthetic athletics tracks in districts of Uttar Pradesh; and
- (e) whether the Government proposes to construct a synthetic athletics track in the Kairana Parliamentary Constituency and if so, the details thereof?

## ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including the development of sports infrastructure in the State of Uttar Pradesh, rests primarily with the State/Union Territory Governments. Central Government only supplements their efforts by bridging critical gaps. Under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment.

Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, including funds released, across the country, including in Uttar Pradesh, are available in public domain on the dashboard of the Ministry at https://mdsd.kheloindia.gov.in and http://www.nsdf.yas.gov.in/nsdf-glance.html, respectively. The responsibility of maintenance of these sports infrastructure rests with the grantee.

(d) and (e) No, Sir. No such proposal is under consideration in this Ministry.

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